

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(s). 2 8 7 4 OF 2 0 0 1

GOVERNMENT OF KARNATAKA & ORS.

Appellant (s)

VERSUS

GOWRAMMA & ORS.

Respondent(s)

(With office report)

Date: 0 5 / 1 2 / 2 0 0 7 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s)

Mr. Sanjay R. Hegde, Adv.

Mr. Amit Kr. Chawla, Adv.

For Respondent(s)

Mr. S.N. Bhat, Adv.

Mr. N.P. S. Panwar, Adv.

Mr. D.P. Chaturvedi, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Sanjay R. Hegde, learned counsel appearing for the appellants started his arguments at 1 0. 4 0 AM and concluded at 1 1. 0 0 AM. Thereafter, Mr. S.N. Bhat, learned counsel appearing for the respondents made his submissions for five minutes.

Hearing concluded. Judgment reserved.

(Neena Verma)
Court Master

(Vijay Aggarwal)
Court Master

LI S T OF BOO K S R E F E R R E D

Cited by Mr. Sanjay R. Hegde, learned counsel
for the appellants.

1. The Karnataka Preservation of Trees Act, 1 9 7 6
2. The Karnataka Forest Act, 1 9 6 3